

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 73 of 2013 &
IA-116 of 2013

Dated : 8th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Assam Power Distribution Company Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): **Mr. Buddy A. Ranganadhan**
 Ms. Sakie Jakharia
 Ms. Richa
 Mr. H.M. Sharma, (Rep.)
 Mr. K. Goswami, (Rep.)
 Mr. R. Kapoor, (Rep.)

Counsel for the Respondent(s):

ORDER

Admit. Issue notice to all the respondents returnable on 02.05.2013.

Registry is also directed to issue notice. Dasti service is permitted.

Post the matter on **02.05.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt